

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3653
ANSWERED ON:23.08.2004
DUES OF SUGAR MILLS
Munshiram Shri

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Supreme Court had directed the Government to pay its outstanding dues to the sugar mills;
- (b) if so, the details thereof alongwith the amount paid to each of the sugar mills, State-wise; and
- (c) by when the Government is likely to pay all its dues to the sugar mill owners in the State of Uttar Pradesh including those in Bijnaur district?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a), (b) & (c): Government is not aware of any recent Supreme Court judgement where a direction has been given to pay outstanding dues to sugar mills.

The Government of U.P has also informed that they are not aware of any such judgement.